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ITEM NO.11

COURT NO.6

SECTION II

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8978/2008

(From the judgement and order dated 03/09/2008 in CRLMW No.6639/2007
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MUKESH KHARE & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With appln(s) for ex-Parte stay,exemption from filing O.T.
and office report)

Date: 18/12/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. Sunil Kumar Jain,Adv.
Mr. Aneesh Mittal, Adv.

For Respondent(s) Mr. Siddharth Bhatnagar, Adv.
Ms. Malvika Trivedi, Adv.
Mr. Pawan Kumar Bansal, Adv.
Mr. T. Mahipal, Adv.

UPON hearing counsel the Court made the following
ORDER

Place before the Bench of Hon'ble Mr. Justice Tarun
Chatterjee is not a Member.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master

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